

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2004/3360/A

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati.

Dated Guwahati, the May, 2022.

Sub:- **Casual leave.**

Ref:- Letter No.FCK3/2/14/PJ/149/22, dtd. 13.05.2022

Madam,

With reference to the above, I am directed to inform you that you have granted **casual leave 12.05.2022**, as prayed for.

Yours faithfully,

Sd/.
REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2004/3361 / dated

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)
18/5/2022